

**CUSTOMS,EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH : COURT NO - 3

Service Tax Miscellaneous CO Application no. 12031 of 2014

Service Tax Appeal No. 10036 of 2014-DB

(Arising out of OIA No. RJT-EXCUS-000-APP-406-13-14 dated 30.09.2013 passed by Commissioner of Central Excise and Service Tax-RAJKOT(Appeal))

C.C.E. & S.T., Rajkot

...Appellant

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot,
Gujarat
360001

-Versus-

Jayant Agro Organics Ltd.

...Respondent

Plot No. 602, Behind G.a.c.l.
P.o.- Petrochemicals
VADODARA
GUJARAT.

Present For the Appellant : Shri S.N. Gohil, Supdt. (AR)

Present For the Respondent : Shri Shailesh Vyas, Advocate

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. RAJU

ORDER

Date Of Hearing : 06/09/2019

Date of Decision: 06/09/2019

Appeal is disposed. For order, see order of date in Excise Miscellaneous Application no. 11574 of 2014 in Excise Appeal no. 14170 of 2013.

(Ramesh Nair)
Member (Judicial)

(Raju)
Member (Technical)

Diksha